

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 922 OF 2019 IN
DFR NO. 889 OF 2019**

Dated : 11th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

KSK Mahanadi Power Company Limited ... Appellant(s)

Versus

**Tamil Nadu Generation & Distribution Corporation
Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Raanathan

Counsel for the Respondent(s) :

ORDER

Issue notice. Dasti, in addition, is permitted.

Registry is directed to put up affidavit of service.

List the matter on **16.07.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**